

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

6

O.A.NO.800/99

Hon'ble Shri R.K.Ahooja, Member(A)
Hon'ble Shri Kuldip Singh, Member(J)

New Delhi, this the 5th day of November, 1999

Dr. B.B.Das
s/o Sh. Sukhdev Das
r/o 150-R Sector IV
Pushp Vihar
New Delhi. ... Applicant

(By Shri Deepak Verma, Advocate)

Vs.

1. Union of India through
the Secretary
Dept. of Animal Husbandry & Dairying
Ministry of Agriculture
Krishi Bhawan
New Delhi.
2. The Secretary
Dept. of Expenditure
Ministry of Finance
North Block
New Delhi.
3. The Joint Secretary(Admn.)
Dept. of Animal Husbandry & Dairying
Ministry of Agriculture
Krishi Bhawan
New Delhi. ... Respondents

(By Shri S.M.Arif, Advocate)

O R D E R (Oral)

Hon'ble Shri R.K.Ahooja, Member(A)

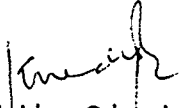
The applicant, who is working as Assistant Livestock Officer under the Ministry of Agriculture (Department of Animal Husbandry & Dairying) has come before this Tribunal by filing this OA seeking a direction to the respondents to re-fix his pay in the scale of Rs.8000-275-13500 with effect from 1.1.1996 on the basis of the recommendations of the 5th Pay Commission.

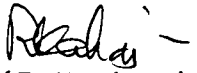
Dr

2

2. Today when the matter came up for hearing, the learned counsel for the respondents ~~has~~ produced a copy of Order No.I.11011/17/99-Admn.I dated 1st November, 1999. According to that, the applicant has been granted pay scale of Rs.8000-13500 with effect from 1.1.1996. A copy of the said order is taken on record. Learned counsel for the applicant submits that the relief sought for by the applicant has been granted and he is satisfied.

3. In view of the above position the OA has become infructuous and is disposed of accordingly. No costs.


(Kuldip Singh)
Member(J)


(R.K.Ahooja)
Member(A)

/rao/